

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4115
ANSWERED ON:18.12.2012
RELEASE OF FOODGRAINS
Bhaiya Shri Shivraj

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Food Corporation of India (FCI) released only 24 out of the allocation of 34 lakh metric tonnes of foodgrains allocated to Madhya Pradesh during the first seven months of the current year;
- (b) if so, the details thereof and the time by which the remaining quantity is likely to be released;
- (c) whether the State has been provided only 1.60 lakh metric tonnes of wheat as compared to 30 lakh metric tonnes to other States; and
- (d) if so, the details thereof and the reasons therefor along with the corrective steps taken in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b) : Under Targetted Public Distribution System (TPDS) the Government has allocated 27.36 lakh tons of foodgrains @ 2.28 lakh tonnes per month to Madhya Pradesh for the year 2012-13. Based on the monthly quota for the State, the allocation for 7 months comes to 15.96 lakh tonnes which has already been lifted by the State Government. Madhya Pradesh, being a Decentralised Procurement (DCP) State, procures and issues foodgrains from their own DCP stock against the allocated foodgrains except for allocation made under Mid-day Meal (MDM) scheme/Defence services for which State Government is lifting foodgrains from the godowns of Food Corporation of India (FCI). The State Government has released 31.07 lakh tonnes of foodgrains out of DCP stocks and FCI has released 1.19 lakh tonnes of foodgrains during first seven months of the year under TPDS and other various welfare schemes of Government of India.

(c) & (d): During the current year, Government of India has allocated a quantity of 30.10 lakh tonnes of wheat to Madhya Pradesh under TPDS and Open Market Sales Scheme (OMSS) which includes 24.19 lakh tonnes under normal annual TPDS allocation, 2.27 lakh tonnes for additional Below Poverty Line (BPL) families, 1.37 lakh tonnes for additional BPL families of the poorest districts and 2.27 lakh tonnes under OMSS. Though the State Government has completely lifted its 7 months quota against normal TPDS allocation, the lifting (upto October, 2012) against the additional BPL allocation and the poorest districts' allocation is nil.